

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 249 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. British Super Alloys Pvt. Ltd. ... Appellant(s)
Versus

Gujarat Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R-2

ORDER

It is represented that the reply has been filed.

Post the matter for hearing on **21.02.2014**. In the meantime,
Rejoinder, if any be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak